NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH, MUMBAI

C.P. No. (IB) 1625 (MB)/2017

CORAM: SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2018

NAME OF THE PARTIES: MITC Rolling Mills Pvt Ltd

Vs

Man Realty Ltd

Insolvency and Bankruptcy Code, 2016

ORDER

21. **CP (IB)-1625(MB)/2017**

At request of the parties, list this matter on 12.7.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)